

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and postings are hereby made in official exigency, with immediate effect:

S. No.	Name, Designation & Emp. Code	From	To
1	Deepak Munjal, JA EC:99579467	JA in Office Pool, Administration Branch, North-East, KKD Courts	Ahlmad in the court of Ms. Tista Shah, ARC-01, Central, Tis Hazari Courts
2	Krishna Kumari, SJA EC:99337982	Reader in the court of Ms. Geetanjali, ASJ (FTC)-03, South-East, Saket Courts	Reader in the court of Ms. Akanksha Garg, MM (Mahila Court)-02, NDD, Patiala House Courts
3	Ajay Soni, SJA EC:91804258	Reader in the court of Ms. Akanksha Garg, MM (Mahila Court)-02, NDD, Patiala House Courts	Reader in the court of Ms. Geetanjali, ASJ (FTC)-03, South-East, Saket Courts
4	Ritu Arora, JA EC:94146679	Reader in the court of Sh. Sahil Monga, MM-04, North-East, KKD Courts	Reader in the court of Ms. Karuna, MM (Mahila Court)-02, West, THC
5	Arvind Lal, JA EC:23101319	Reader in the court of Ms. Karuna, MM (Mahila Court)-02, West, THC	Reader in the court of Sh. Sahil Monga, MM-04, North-East, KKD Courts
6	Krishna, JA EC:12076088	Asstt. Ahlmad in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPR, SEBI (West), Tis Hazari Courts	Ahlmad in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPR, SEBI (West), Tis Hazari Courts
7	Susheel Kumar, JJA EC: 22617079	JJA in Copying Agency, Central, Tis Hazari Courts	Asstt. Ahlmad in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPR, SEBI (West), Tis Hazari Courts
8	Shiv Singh, JA EC:20460137	JA in Copying Agency, North, Rohini Courts	JA in Copying Agency, Central, Tis Hazari Courts
9	Vimla, JA EC:78211622	Ahlmad in the court previously presided by Sh. Sahil Monga, MM (NI Act) (Digital Court)-02, NDD, Patiala House Courts	JA in Office Pool, Administration Branch, Shahdara, KKD Courts
10	Vipin Singh Negi, JA EC:11416909	Reader in the court of Sh. Sandeep Kumar Sharma, ADJ-02, Central, Tis Hazari Courts	Ahlmad in the court previously presided by Sh. Sahil Monga, MM (NI Act) (Digital Court)-02, NDD, Patiala House Courts
11	Susheela Aggarwal, SJA EC: 73719667	SJA in the Establishment of Family Courts (on diverted capacity)	Reader in the court of Sh. Sandeep Kumar Sharma, ADJ-02, Central, Tis Hazari Courts
12	Digamber Prasad Bhatt, SJA EC:91992329	SJA in Record Room, South-East, Saket Courts	Reader cum Ahlmad in the court of Ms. Pooja Kumari, MM (NI Act) (Digital Court)-02, South, Saket Courts

Note: (a) The earlier order no. 93758-038/P&T/Admn.II (HQs)/2023 dated 19.12.2023 in r/o Sh. Deepak Mehlawat, JA; Sh. Chiranjit Aswal, JA and Sh. Shiv Singh, JA enlisted at Sr. nos. 2, 24 and 43 respectively is hereby cancelled.



(b) In partial modification of earlier transfer order no. 93758-038/P&T/Admn.II (HQs)/2023 dated 19.12.2023, the Court of Sh. Manoj Kumar Sharma be read as ADJ-08, West District, Tis Hazari Courts instead of ADJ-10, Central, Tis Hazari Courts (mentioned at Sr. No. 30 & 31).

(c) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(d) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.



23/12/23

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 96341-96421 /P&T/Admn.II/HQs/2023

Dated, Delhi the 23 DEC 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi